

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 439 of 2020**

**IN THE MATTER OF:**

**Raunaq EPC International Ltd.**

**...Appellant**

**Versus**

**Hiranmaye Energy Ltd., Formerly known  
as India Power Corporation (Haldia) Ltd.**

**...Respondent**

**Present**

**For Appellant: Mr. Virender Ganda, Senior Advocate with  
Mr. Pradeep K. Mittal and Mr. Vishal Ganda,  
Mr. Ayandeb Mitra, Advocates.**

**For Respondent: Mr. Rishav Banerjee, Rajarshi Banerjee and  
Mr. Shambo Nandy, Mr. Arijit Mazumdar,  
Advocates.**

**ORDER**  
**(Through Virtual Mode)**

**04.11.2020:** Heard Mr. Virender Ganda, Senior Advocate representing the Appellant. Arguments on behalf of the Appellant stand concluded.

Respondent has already filed the short written submissions.

In the meanwhile, the Appellant may file short written submissions within three days.

List the Appeal on **1<sup>st</sup> December, 2020 at 02:00 PM.**

[Justice Bansi Lal Bhat]  
Acting Chairperson

[Justice Anant Bijay Singh]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

Ash/GC